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ITEM NO.204

COURT NO.3

SECTION IIA

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Cr1) No(s).2689/2012

(From the judgement and order dated 07/05/2009 in CRLA No.884/2000, of The HIGH COURT OF M.P AT JABALPUR)

RAM VISWAS

Petitioner(s)

VERSUS

STATE OF M.P.

Respondent(s)

(With appln(s) for exemption from filing O.T.,bail,exemption from filing c/c of the impugned order and office report)  
(For final disposal)

Date: 30/11/2012 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE P. SATHASIVAM  
HON'BLE MR. JUSTICE RANJAN GOGOI

For Petitioner(s) Mr. S.C. Patel,Adv.(SCLSC)

For Respondent(s) Ms. Vibha Datta Makhija,Adv.

UPON hearing counsel the Court made the following  
O R D E R

List on 12th December, 2012 at the top for final disposal.

[Madhu Bala]  
Sr.PA

[Savita Sainani]  
Court Master